

## राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 19<sup>th</sup> March 2020

## **NOTICE**

- 1. It is observed that all NCLT Benches have become crowded at filing counters, which may lead to community transmission of Novel Coronavirus (COVID-19) therefore, it is decided to close the filing counters of all the NCLT Benches hereof.
- 2. In case of limitation issue, matters may be filed online at Delhi, Mumbai, Hyderabad, Amaravati & Jaipur and hard copy may be handed over when the filing counters are opened, till such time, parties are directed not make any filing except matters likely to be hit by limitation.
- 3. With regard to other benches an application (without annexure) as to the limitation issue may be filed through email of respective Registrar of the Bench.
- 4. Hence, filing counters of all the NCLT Benches shall remain closed till 27.3.2020.
- 5. This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

## Copy to:-

- 1. All the Hon'ble Members, National Company Law Tribunal.
- 2. All Deputy Registrar/Assistant Registrar, NCLT Benches.
- 3. Notice Board/Website